

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 18**

**IA 1743/2024 IN C.P. (IB)/3812(MB)2019**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **GAURAVSHALI SECURITY SERVICE PVT LTD**  
**V/s M/S. TRANSTREASURE SERVICES INDIA**  
**LIMITED**

Section 9 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Counsel Agrawal i/b Ad. Monali Solanki for the Resolution Professional is present. Adv. Ravi Rattesar for the Respondent No.5 is present. Adv. Amit Saple for the Respondent No.2 and 3 present through VC. Adv. Prakhar Tandon i/b Adv. Agam H Maloo for the Applicant present through VC.

**IA 1743/2024**

Ld. Counsel for the EPFO Department seeks time to file the Reply. Ld. Counsel for the Respondent No.2, 3 and 5 also seeks time to file the Reply. List this matter on Board on **06.06.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**